NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB)No. 473/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M.

Name of the Company		Trilok Infracon (India) Pvt LtdVs- Forbesgunj Food Processing Pvt Ltd.		
Under Section		9 IBC		
SI. No.			Appearing on behalf of	Signature with date

Kuldip Mallih Adv Labyanshae Sisha Adr

Petitioner

16/1/2018

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Mr. Partha Kamal Sen, Interim Resolution Professional (IRP) has filed his Progress Report dated 11/12/2017 wherein it was stated that he is no more interested to work as RP.

Let notice be issued to Mr. Partha Kamal Sen, IRP, for appearing in person in Court on 19/02/2018.

List it on 19/02/2018.

8d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)